

Sr. No.	RO Name	Status
9.	M/s. M.L. Patel, Burla	Govt. Land. Lease Renewal sought.
10.	M/s. Dinesh Chandra T. Bhammar, Bolangir	Pvt. Land. Renewal in process.
11.	M/s. Nayak Auto, Bamra	Govt. Land. Renewal sought.
12.	M/s. Dhanraj and Co., Rourkela	SAIL Land. Renewal pending with State Govt.
13.	M/s. Samleshwari Service Station, Sambalpur	Matter subjudice. Pending Court decision.
14.	M/s. G.T. Das, Bolangir	Renewal is in progress.

**Expenditure incurred by ONGC**

3002. SHRI KARNENDU BHATTACHARJEE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of expenditure incurred by ONGC on account of air fare, hotel charges, daily allowance and transportation costs for the Committee Members of Association of Scientific and Technical Officers in respect of meetings held by the CWC in respect of various regions during the last three financial years, region-wise and year-wise; and

(b) whether any other facilities in respect of the office bearer of the ASTO are also sanctioned and if so, details of the expenditure incurred since January, 2000 on this account?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) and (b) The Committee Members of Association of Scientific and Technical Officers (ASTO) have been extended some facilities by Oil and Natural Gas Corporation (ONGC). The details are being collected and will be laid on the Table of the House.